

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 45/2010

Sub: Petition under section 79 (c) read with Section 142 of the Electricity Act, 2003.

Date of Hearing : 11.12.2012

Coram : Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Uttar Pradesh Power Corporation Ltd., Lucknow

Respondents: Secretary, Energy Department, State of M.P.
MPSEB, MPPGCL and MP Tradeco

Parties presents : Shri A.S.Raghuwanshi, MPPMCL
Shri A.K.Agarwal, MPPMCL

Record of Proceedings

Learned counsel for the petitioner requested for time to file detailed rejoinder to the reply of MPPMCL.

2. The Commission directed the petitioner to file its rejoinder on or before 26.12.2012, with an advance copy to the respondent.
3. The petition shall be listed for hearing on 3.1.2013.

By order of the Commission,

Sd/-
(T. Rout)
Joint Chief (Law)